

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 49(ND)12**  
**CA. NO.**

**PRESENT: B. S. V. PRAKASH KUMAR**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Davinder P. Kalri Shareholder V/s. M/s. Panthera Developers  
Pvt. Ltd. & Ors.,**

**SECTION OF THE COMPANIES ACT: 397/398**

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

|  |                     |  |                   |       |
|--|---------------------|--|-------------------|-------|
|  | Abhay Singh Adv.    |  | } for Petitioner. | Panta |
|  | PRAKASH GARGAM Adv. |  |                   |       |

|  |                            |  |                             |                                                                                       |
|--|----------------------------|--|-----------------------------|---------------------------------------------------------------------------------------|
|  | <del>Anja Singh Adv.</del> |  | <del>} for Respondent</del> |  |
|--|----------------------------|--|-----------------------------|---------------------------------------------------------------------------------------|

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|  | Mr. Virender Ganda Sr. Adv | } Order | } for Respondent |
|  | Vipul Ganda Adv            |         |                  |
|  | S.K. GIRI, Adv             |         |                  |

The matter is adjourned to 22.08.2016 at 2 p.m.

Sdt

**(B.S.V. PRAKASH KUMAR)**  
**Member (Judicial)**